

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

RAJYA SABHA
UNSTARRED QUESTION No. 1859
TO BE ANSWERED ON 6TH MARCH, 2020

Package for supporting the Traditional sea-going and traditional inland fisherfolk

1859. SHRI K.K.RAGESH:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) whether any package for supporting the traditional sea-going and traditional inland fisherfolk is under consideration.
- (b) if so, the details thereof; and
- (c) whether any funds are earmarked for such package along with the details thereof?

ANSWER

MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING:

(SHRI PRATAP CHANDRA SARANGI)

(a) and (b): In order to support the traditional sea going fishermen , the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has introduced a special sub-component namely “Assistance for deep sea fishing for traditional fishermen” and “Conversion of trawlers into resource specific deep sea fishing vessels” under the Centrally Sponsored Scheme (CSS) on Blue Revolution: Integrated Development and Management of Fisheries and provide financial assistance to traditional fishermen for procurement of resource specific deep-sea fishing vessels like tuna long liners as per the prevailing Guidelines. Besides, assistance are also provided for motorization of traditional craft, procurement of safety kits for use onboard by fishermen, procurement of Fiber-glass Reinforced Plastic (FRP) boats, training and capacity building for deep sea fishing, financial assistance during lean fishing season/fishing ban period. In addition, assistances are also provided for construction of houses for fishers, creation of basic amenities such as drinking water facility and community halls, insurance coverage and alternative livelihood activities for the traditional sea- going and inland fisherfolk.

(c): Financial assistances are sanctioned and released to States and Union Territories depending upon the proposals submitted by the respective State Governments/UTs as per approved guidelines as the Blue Revolution is a demand driven scheme. An amount of Rs. 330.0 crore for implementation of “Assistance for deep sea fishing for traditional fishermen” and Rs. 4.28 crore for implementation of “Conversion of trawlers into resource specific deep sea fishing vessels” were released to coastal States and Union Territories as Central share for implementation of special package as on date.
